

**COURT - I**

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )**

**E.P. No. 1 of 2012 in  
Appeal No. 21 of 2006**

**Dated : 24<sup>th</sup> January, 2012**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Chattisgarh State Power Distribution Co. Ltd. ... Appellant(s)**

**Versus**

**Gujarat Urja Vikas Nigam Ltd. & Ors. ....Respondent(s)**

**Counsel for the Appellant(s) : Ms. Suparna Srivastava**

**ORDER**

**Admit.** Issue notice to the Respondents returnable on  
14.02.2012. Dasti service is permitted.

Post the matter on **14.02.2012.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

**ts/vs**